

Case :- BAIL No. - 6461 of 2020

Applicant :- Prashant Kanojia

Opposite Party :- State Of U.P. Thru. Senior Superintendent Of Police,Lko.

Counsel for Applicant :- Surangama Sharma

Counsel for Opposite Party :- G.A.

Hon'ble Dinesh Kumar Singh,J.

1. Notice on behalf of the State has been accepted by Mr. Balram Singh, learned A.G.A. who seeks and is granted four weeks' time to file response to the bail application filed on behalf of the accused-applicant.

2. List this case after four weeks.

Order Date :- 21.9.2020

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